

whole of the Chambal Division and the water is provided from Gandhi Sagar, situated at a distance of 600 kilometres, whether the Government propose to provide lift irrigation facilities from Chambal, Kuno and Kuwari rivers.

**SHRIMATI KRISHNA SAHI :** Mr. Speaker, Sir, I am again unable to understand his question. What I could make out is that he wants to ask about Chambal Valley.

I would like to tell that there is a Government scheme functioning there with the assistance of World Bank which has provided an amount of Rs. 31 million dollars to implement the Chambal Madhya Pradesh phase II scheme. I can surely elaborate it if the hon. Member likes.

**MR. SPEAKER :** Next question, Shri H.N. Nanje Gowda . . . he is not there, Ramkrishna More . . . he too is not there, Shri Tulsiram.

**SHRI V. TULSIRAM :** Question No. 792.

**MR. SPEAKER :** Look, what a thunderous voice he has.

[*English*]

**Handloom Technology Training Institute  
in Andhra Pradesh**

\*792. **SHRI V. TULSIRAM :** Will the Minister of TEXTILES be pleased to state :

(a) whether there is any proposal under consideration of Union Government to set up a Handloom Technology Training Institute in Hill and backward areas of Andhra Pradesh during the next two years;

(b) if so, the time when a final decision is expected to be taken and the location of the Institute; and

(c) the extent to which handloom industry in the State will be benefited ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) :** (a). No, Sir.

(b) and (c). Do not arise.

[*Translation*]

**SHRI V. TULSIRAM :** Mr. Speaker, Sir, with great difficulty we have reached upto this point. I was not expecting my Question to be covered.

**MR. SPEAKER :** We will take you further also.

**SHRI V. TULSIRAM :** Mr. Speaker, Sir, the reply by the hon. Minister is—No, Sir, the question does not arise. Earlier I had given 21-22 questions and told you here itself. The reply for all of them was the same "No" and even today the same reply "No" is there.

My State, Andhra Pradesh is such a state where the people are always suffering from flood, drought or cyclones and there is no plan for the welfare of the people. What sin have they committed? You should not forget the fact that it was your party Government which ruled the state for 35-36 years. If once Government of the opposition is formed there, does it mean that no scheme should be made for the welfare of that state? You should rather be generous and give more grants wherever the opposition Government is in power. Are you going to do something in this connection in Andhra Pradesh? Will you reconsider it and do something in this direction?

[*English*]

**PROF. N. G. RANGA :** If you are to allow like this, this debate will go on. I do not know why you are allowing him to indulge in this.

[*Translation*]

**SHRI V. TULSIRAM :** Let the hon. Minister give the reply. You are no more the Minister, you have been made to quit.

[*English*]

**PROF. K. K. Tewary :** You can exempt these tax evaders and economic offenders from paying taxes.

**PROF. N. G. RANGA :** You are going on delivering a lecture.

[*Translation*]

**SHRI SHIVRAJ V. PATIL :** Mr. Speaker, Sir, whatever I have heard just now was merely a lecture. I could hardly follow the question.

**MR. SPEAKER :** He has understood it

**SHRI SHIVRAJ V. PATIL :** On the basis of whatever I have understood, I would like to tell the hon. Member that the way he had put his question, its answer is only "No" and there is no need to add anything else. But I would like to tell that some information about the institutes which you want in Andhra Pradesh has been sent to the Central Government. It has been duly considered and the situation has been created to take a decision on it to some extent. Apart from this, a number of other things have been asked from your state, Andhra Pradesh which have to be decided by them. A decision will be taken only when they decide it and send the information here. You have also asked whether these goods are produced in hilly and the backward areas. The reply to this question is that the forthcoming plan is for the hilly and the backward areas alone.

#### WRITTEN ANSWERS TO QUESTIONS

[*English*]

**Excise Duty Realisation from Cigarettes during 1987-88 Compared with Previous Year**

\*775. **SHRI B. B. RAMAIAH :** Will the Minister of FINANCE be pleased to state :

(a) whether the implementation of New Excise Duty Policy on cigarettes for the

financial year 1987-88 resulted in less realisation of excise duty as compared to the previous year; and

(b) if so, the details thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) :** (a) No, Sir. The excise duty structure on cigarettes was changed with effect from the 1st March, 1987. During 1987-88 the realisation of excise duty from cigarettes has not been less than that for the year 1986-87.

(b) Does not arise.

#### Production of Opium

\*778. **SHRI LAKSHMAN MALLICK :** Will the Minister of FINANCE be pleased to state :

(a) whether India is one of the World's largest producers of opium;

(b) if so, the details regarding the quantity, location and production of opium, annually, in the country; and

(c) the amount of foreign exchange being earned annually ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) :** (a) Yes, Sir. India continues to be the only producer of licit opium for export in the world.

(b) and (c). Opium poppy is cultivated in notified tracts in Uttar Pradesh, Madhya Pradesh and Rajasthan under strict licence control of the Central Government. The state-wise production of opium during the last three years is as under :

Name of the State	Production of opium (in M.Ts.)		
	1984-85	1985-86	1986-87
1. Uttar Pradesh	164	162	118
2. Madhya Pradesh	377	312	329
3. Rajasthan	248	209	226
<b>Total :</b>	<b>789</b>	<b>683</b>	<b>673</b>

The amount of foreign exchange earned from 1985-86 to 1987-88 is as follows :